

Indo-Pakistan border during the year 1954 (up to end of July) is 221; this excludes figures of illicit exports from Calcutta which are not readily available.

#### NEW ORDNANCE FACTORY IN MADHYA PRADESH

\*630. **Shri N. A. Borkar:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Government have decided to establish a new Ordnance Factory near Bhandara in Madhya Pradesh; and

(b) if so, when the actual work for its establishment will start?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) and (b). In connection with a proposal to set up a new Ordnance Factory several sites including one at Bhandara in Madhya Pradesh are being examined. No decision has, however, been taken so far either as regards the site or the date of commencement of the project.

#### EXPERT COMMITTEE (EXCISE)

\*631. **Shri S. N. Das:** Will the Minister of Finance be pleased to refer to the answer to starred question No. 417 asked on the 2nd March, 1953 and state:

(a) whether the various State Governments have sent their reactions on the recommendation of the Expert Committee (Excise) and have given effect to those recommendations; and

(b) whether the proposal of formulating a legislation for fixation of uniform rates of duty on medicinal and toilet preparations containing alcohol has been finalised?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) Yes, Sir. The views of most of the State Governments on the recommendations of the Expert Committee (Excise) have been received and they have generally agreed to give effect to those recommendations.

(b) A Bill to provide for the levy of uniform rates of excise duty on medicinal and toilet preparations containing alcohol has almost been finalised and will be introduced during the current Session of Parliament.

#### EXCISE CONTROL OVER TOBACCO

\*632. **Ch. Raghubir Singh:** Will the Minister of Finance be pleased to state:

(a) how far the scheme for the association of village officers with the existing system of excise control over tobacco growers introduced in certain selected districts of Western U.P. with effect from the 1st October, 1953, has been successful; and

(b) whether Government propose to extend this scheme to the other parts of the State as well?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) The scheme has just started working; it will naturally take sometime to set the necessary machinery in full working order in the rural areas. The experience of the short period is not discouraging. However, it is too early to express any definite opinion just now.

(b) The question of extension of the scheme will be considered when the experiment referred to in (a) has turned out to be a success.

#### SCHOLARSHIPS FOR STUDY ABROAD

275. **Dr. Satyawadi:** Will the Minister of Education be pleased to state:

(a) the number and amount of various stipends and scholarships given by the Government of India in 1953-54 to the Indian students for study in foreign countries and their subjects of study;

(b) the subjects for which stipends and scholarships were offered by the foreign countries to the Indian students during this period; and

(c) the subjects for which Harijan students were awarded scholarships for studies in foreign countries during the same period?